

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In pursuance of High Court of Delhi, New Delhi posting/transfer Order No.10/D3/Gaz.IA/DHC/2024 dated 19.03.2024, the cases mentioned below in column No.3 pending in the abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari mentioned at column No.2 are hereby withdrawn and assigned to the Court mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No.	Name of the Transferor Court	Case details	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> <u>More than 5 years</u> Sl. No.1 to 10, 18 to 24, 35 to 38, 45 to 56, 77 to 94, 113 to 117, 123 to 155 = 89 Cases <b>Civil Suit</b> <u>Less than 5 years</u> Sl. No.190 to 197, 206 to 210, 226 to 230, 546 to 662 = 135 cases <b>RCA</b> Sl. No. 734 to 747 = 14 cases <b>Misc. cases</b> Sl. No. 780 to 786 = 07 cases <b>MCA</b> Sl. No.825, 826 = 02 cases	Sh. Dharmender Singh, ADJ-01 = 247 Cases
2	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> Sl. No.198, 199, 211 to 215 = 07 cases <b>RCA</b> Sl. No.748 to 761 =14 cases	Sh. Shiv Kumar, ADJ-02 = 21 Cases
3	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> Sl. No.200, 201, 216 to 220, 357 to 408 =59 Cases <b>Execution</b> Sl. No.855 to 865, 887 to 914 = 39 Cases	Sh. Gopal Singh Chauhan, ADJ-03 = 98 Cases
4	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> Sl. No.202, 203, 221 to 225, 242, 453 to 545 = 101 Cases <b>Execution</b> Sl. No.866 to 876, 915 to 942 = 39 Cases	Sh. Anil Chandhel, ADJ-04 = 140 Cases
5	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> <u>More than 5 years</u> Sl. No.25 to 29, 39 to 41, 57 to 66 = 18 cases	Sh. Ashok Kumar, ADJ-05 =18 Cases
6	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> Sl. No.204, 205, 231 to 235, 313 to 356 = 51 cases <b>Misc. cases</b> Sl. No.787 to 793 = 07 cases	Sh. Sudhanshu Kaushik, ADJ-06 = 58 Cases

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S.No.	Name of the Transferor Court	Case details	Name of the Transferee Court
7	Abolished Court of ADJ-07 earlier presided over by Ms. Vrinda Kumari	<b>Civil Suit</b> <u>More than 5 years</u> Sl. No.11 to 17, 30 to 34, 42 to 44, 67 to 76, 95 to 112, 118 to 122, 156 to 188 = 81 Cases <b>Civil Suit</b> <u>Less than 5 years</u> Sl. No.236 to 241, 243 to 312, 409 to 452, 663 to 733 = 191 cases <b>RCA</b> Sl. No.762 to 779 =18 cases <b>Misc. cases</b> Sl. No.794 to 824 = 31 cases <b>MCA</b> Sl. No.827 = 01 cases <b>CS (Comm)</b> Sl. No.846 to 853 = 08 cases <b>Execution</b> Sl. No.877 to 886, 943 to 992 = 60 Cases	Sh. Manoj Kumar Sharma, ADJ-07  = 390 Cases

1. The Ahlmad of the transferor Court is directed to send the files duly paginated, indexed and complete in all respect to the transferee Court immediately and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. The Ahlmad of the transferor Court is directed to send the Counter Claims and Contempt Petition alongwith the main/connected case(s).
3. If there is any case connected with the above said cases, the same shall also be sent to the transferee Court alongwith the main case(s).
4. Sh. Manoj Kumar Sharma, ADJ-07, West District, Tis Hazari Courts, Delhi shall function as successor Court of the abolished Court earlier presided over by Ms. Vrinda Kumari, the then ADJ-07 (West). All the Registers and Records pertaining to the abolished court of Ms. Vrinda Kumari, the then ADJ-07, West District, THC, are hereby transferred to the Court of Sh. Manoj Kumar Sharma, ADJ-07, West District, THC for disposal of miscellaneous applications arising out of them, if any.

*Vinod Kumar*  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

No. 460/8805-8821 /Cases Transfer/Gaz./PDJ West/2024 Dated, Delhi the 21/3/24

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

*Vinod Kumar*  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)